

drawn and other service conditions, except seniority, have been protected.

Arrest of Railway Workers on the South-Eastern Railway

2798. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

(a) whether some office workers of South-Eastern Railway arrested under D.I.R. have since been released;

(b) if not, the reasons therefore; and

(c) the specific charges against them?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) 2 Office staff arrested under D.I.R. were released.

(b) Does not arise.

(c) In 1 case, the arrest was under Section 41(5) D.I.R. and Section

11 of the West Bengal Security Act. The 2nd one was arrested under section 30 of D.I.R.

Cottage Industries in Uttar Pradesh

2799. Shri Vishwa Nath Pandey: Will the Minister of Commerce be pleased to state:

(a) whether any cottage industries under the administrative control of his Ministry have been organised for the benefit of the people belonging to the backward classes and Scheduled Castes of Uttar Pradesh during 1965-66; and

(b) if so, the total amount given so far during the aforesaid period and the details thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Yes, Sir.

(b) Rs. 58,500 (upto 22-2-1966) as detailed below:—

Scheme/Industry	Amount released	
	Grant	Loan
Ambar Charkhas	6,000	..
Rehabilitation of weavers	5,000	..
Traditional charkhas	5,500	..
Fibre	..	11,500
Leather	13,000	17,500

Social Policy Resolution

2800. Shri Vishwa Nath Pandey: Will the Minister of Social Welfare be pleased to refer to the reply given to Unstarred Question No. 1549 dated the 30th November, 1965 regarding Social Policy Resolutions and state:

(a) whether Government have received the Report from the Planning Commission about the Social Policy Resolution;

(b) if so, the main features thereof; and

(c) Government's reaction thereto and when it is likely to be brought up before Parliament?

The Deputy Minister in the Department of Social Welfare (Shrimati Chadrasekhar): (a) The question of a statement on 'Social Policy' is under study in the Planning Com-

mission. It is intended to deal with this question suitably in the outline of the Fourth Plan which is currently being formulated and which will be placed before the Parliament in due course.

(b) and (c). Do not arise.

Japanese Floating Fair

2801. Shri Vishwa Nath Pandey: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that recently Japan's Floating Fair was held in India at several places;

(b) if so, the places where it was held;

(c) the articles exhibited at such places; and

(d) the reaction of Government thereto?